

CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ Shri. Mohammad T Asim
COURT 48 ADDL SESSIONS JUDGE
Criminal Cause List Dated 02-11-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
(Urgent Cases)				
<u>HEARING</u>				
1	SPL.CASE	100032/1987	State Vs S. Shankar Narayanan dead ors	SPP Amrish Pandey Adv. Mangaonkar accd 2
<u>ARGUMENTS</u>				
2	SPL CASE CBI	100061/2012	The State CBI ACB Mumbai Vs Kripa Sagar Das and another	SPP Amrish Pandey
<u>HEARING</u>				
3	MISC APPLN CBI	101911/2019	CBI, EOU-VI, EO-II Vs Naresh Kumar Sachdeva and Others 4	
<u>EVIDENCE</u>				
4	SPL CASE CBI	100004/2010	State CBI ACB MUMBAI Vs Sarabjot Singh Others	SPP Amrish Pandey
<u>HEARING BEFORE CHARGE</u>				
5	SPL CASE CBI	100021/2019	CBI ACB Vs Lalit Laxman Singha and others 3	SPP Amrish Pandey
<u>REPLY/SAY</u>				
6	MISC APPLN CBI	100916/2020	Ashok Sampatdas Kohad Vs CBI, ACB	Ajay S. Dubey

CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ Shri. Mohammad T Asim
COURT 48 ADDL SESSIONS JUDGE
Criminal Cause List Dated 03-11-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
(Urgent Cases)				
<u>ARGUMENTS</u>				
1	SPL CASE CBI	100077/1997	State of Maharashtra CBI ACB Vs Nasir Maneckshaw .Mistry and Ors.	SPP Amrish Pandey Adv. Thakore, Adv. Khanna, Adv. Mokashi, Adv. Inamdar
<u>EVIDENCE PART HEARD</u>				
2	SPL CASE CBI	100012/2012	The State CBI ACB MUMNAI Vs Sanjay Kashinath Sawal and Anr.	SPP Amrish Pandey Adv. Parab A/1, A/2
<u>STAYED BY HONBLE HIGH COURT</u>				
3	SPL CASE CBI	100076/2011	CBI, ACB , MUMBAI Vs Kripa Sagar Das Anr.	SPP Amrish Pandey Shri. Parab

CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ Shri. Mohammad T Asim
COURT 48 ADDL SESSIONS JUDGE
Criminal Cause List Dated 04-11-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
(Urgent Cases)				
<u>DEFENCE EVIDENCE</u>				
1	SPL.CASE	100018/2002	State Vs P. N. Murlidharan Pillai	SPP Amrish Pandey Adv. Shingnapurkar
<u>ARGUMENTS</u>				
2	SPL CASE CBI	100012/2013	The State CBI ACB MUM Vs Shri. Ashwini Kumar Phishonlal Sharma	SPP Amrish Pandey Adv Dilip Shukla
<u>ORDER</u>				
3	CRI APPEAL	100122/2017	M. Amin Mustafa @ Amiruddin Mustafa @ MA 348/17 @ BA 261/17- Appellant Vs Central Bureau of Investigation Spl. Crime Br. and State of Maharashtra - Respondent	Mohammad Shine K. SPP Amrish Pandey
4	CRI APPEAL	100123/2017	Vishwajeet Singh Ram Singh Jadon@MA-349-17,BA-262-17-Aplnt. Vs Central Bureau of Investigation and State of Maharashtra-Respdt.	Mahesh B. Sabnis, Dimple K. Shah SPP Amrish Pandey
<u>COMPLIANCE</u>				
5	SPL CASE CBI	100116/2010	CBI ACB MUMBAI Vs Manjit Singh Bali and Others	SPP Amrish Pandey Pasbola A1 Jambaulikar A23

CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ Shri. Mohammad T Asim
COURT 48 ADDL SESSIONS JUDGE
Criminal Cause List Dated 05-11-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
(Urgent Cases)				
<u>STAYED BY HONBLE HIGH COURT</u>				
1	SPL CASE CBI	100028/1996	CBI ACB Mumbai Vs Bhalchandra S. Koli 2 ors.	SPP Amrish Pandey Adv. Gupte
<u>COMPLIANCE</u>				
2	CRI M A	102571/2019	Mahindra Agri Solution Ltd Vs Fameena Haneef and ANR	Res Juris
<u>REPLY/SAY</u>				
3	SPL CASE CBI	100057/2017	CBI Vs ASHOK V. NAYAK AND ANOTHER	SPP Amrish Pandey
(Main Matter REMAND APPLN CBI/0100431/2017)				
Sub Matter: SPL CASE CBI/0100023/2018				
4	SPL CASE CBI	100023/2018	CBI, ACB Vs Ashok Venkatesh Nayak	SPP Amrish Pandey
(Main Matter SPL CASE CBI/0100057/2017)				

CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ Shri. Mohammad T Asim
COURT 48 ADDL SESSIONS JUDGE
Criminal Cause List Dated 06-11-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>ARGUMENTS</u>				
1	CRI APPEAL	100007/2017	Suraj Mohan Kapoor@MA-15/17,BA-20/17- Vs Central Bureau of Investigation- Respdt.	Prashant Goyal SPP Amrish Pandey
2	CRI APPEAL	100205/2017	Suraj Mohan Kapoor@MA 586-17,BA 421-17-Aplnt. Vs Central Bureau of Investigation- Respdt.	Prashant Goyal SPP Amrish Pandey
3	CRI APPEAL	100219/2017	Rajula Chandrakant Mehta @MA614-17,BA-451-17- Appellant / Org. Accu. No. 2 Vs The State - CBI ACB - Respondent	S. R. Wani SPP Amrish Pandey
<u>HEARING</u>				
4	SPL CASE CBI	100016/2019	C.B.I., A.C.B. Vs Prashant Vasant Mane and other	SPP SPP Amrish Pandey

CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ Shri. Mohammad T Asim
COURT 48 ADDL SESSIONS JUDGE
Criminal Cause List Dated 07-11-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>EVIDENCE PART HEARD</u>				
1	SPL CASE CBI	100116/2013	The State CBI ACB Vs Satyanarayana Vanam Jaganathan and other	SPP Amrish Pandey
<u>STAYED BY HONBLE SUPREME COURT</u>				
2	SPL CASE CBI	100042/2012	The CBI ACB Mumbai Vs Ram Chandra Sonelal Thakur and 12 other	SPP Amrish Pandey
3	SPL CASE CBI	100017/2014	The State CBI ACB Vs Abhay Kumar Sancheti and others	SPP Amrish Pandey
4	SPL CASE CBI	100060/2014	The State CBI ACB Mumbai Vs Mukund Govindra Mankar	SPP Amrish Pandey
<u>REPLY/SAY</u>				
5	SPL CASE CBI	100104/2010	The State CBI ACB MUMBAI Vs Rajeshkumar Motilal Gupta and Others	SPP Amrish Pandey
